

State	Airports
Uttar Pradesh	Agra
	Lucknow
	Varanasi
Madhya Pradesh	Bhopal
	Indore
	Khajuraho
Punjab	Amritsar
Tripura	Agartala

Expansion of air services

†1375. SHRI VIJAY GOEL:

SHRI PRABHAT JHA:

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether Government proposes to expand air services, keeping in view the significant rise in the number of air passengers during the past few years;
- (b) if so, the details thereof;
- (c) whether Madhya Pradesh would also figure in the scheme of expansion of air services;
- (d) if so, the details thereof; and
- (e) the action plan chalked out by Government to extend the benefit of air travelling to common man?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI G.M. SIDDESHWARA): (a) to (e) Government has formulated Route Dispersal Guidelines for expansion of air services and to improve air connectivity in all parts of the country including the un-served and under served areas. As per the Route Dispersal Guidelines certain number of flights are obligated to be undertaken to remote and regional areas, which comprises the States of North East, Jammu and Kashmir, Andaman and Nicobar Islands and Lakshadweep Islands. Compliance of these guidelines is monitored

†Original notice of the question was received in Hindi.

by Directorate General of Civil Aviation (DGCA). RDG covers all parts of the country including Madhya Pradesh.

The Government has taken several measures to help the industry so that benefits percolate down to common man. These steps are persuading State Governments to reduce VAT on ATF, allowing direct import of Aviation Turbine Fuel by Indian Carriers as actual users, permitting foreign airlines to participate upto 49 per cent in the equity of scheduled air transport undertaking, allowing ECB for working capital requirement of airline industry for a period of one year subject to a total ceiling of US \$1 billion and tax concession for parts of aircraft and testing equipment for third party maintenance, repair and overhaul of civil aircraft.

Financial condition of airline companies

1376. DR. PRADEEP KUMAR BALMUCHU : Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether it is a fact that the financial condition of most of the airline companies of India is not good and sustainable;
- (b) if so, the details thereof;
- (c) whether the Department of Centre for Asia-Pacific Aviation reveals the same thing about the financial condition of airline companies of India;
- (d) if so, the details thereof, and the reasons therefor; and
- (e) whether any corrective steps are being taken by Government to safeguard airline companies and make them sustainable?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI G.M. SIDDESHWARA): (a) and (b) Profits and losses of public and private airline operators in India over the last four years *i.e.* 2009-10, 2010-11, 2011-12 and 2012-2013 is given in the Statement [Refer to the Statement appended to the Answer to USQ No. 1369 Part (a) and (b)].

(c) and (d) Centre for Asia Pacific Aviation (CAPA) is the provider of independent aviation market intelligence, analysis and data services etc and not a Government department. The details of profit and loss of public and private airline operator as available with the Government are being given at Statement as mentioned above.

(e) The Government has taken several measures like persuading State Governments to reduce VAT on ATF, allowing direct import of Aviation Turbine Fuel by Indian Carriers